

ANNEXURE 1

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl no	Name of Creditor	Details of claim received		Details of claim admitted								Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	Whether related party?	% share in total amount of claims admitted	Amount of contingent claim				
1	Canara bank	June 30, 2026	61,03,83,962.00	55,17,88,252.00	55,17,88,252.00	Yes	Pari passu charge along with Karur Vysya Bank on the Current Assets of the CD	0	No	39.58	0	0	5,85,95,710.00	0	Claims till May 02, 2025 (ICD)has been verified and admitted by RP during CIRP. Hence claims upto ICD admitted by RP during CIRP has been considered and any amount claimed accruing after the date of ICD has been rejected.
2	Karur Vysya Bank	July 03, 2026	1,00,81,57,639.00	84,24,29,047.00	84,24,29,047.00	Yes	Pari passu charge along with Canara Bank on the Current Assets of the CD	0	No	60.42	0	0	16,57,28,592.00	0	Claims till May 02, 2025 (ICD)has been verified and admitted by RP during CIRP. Hence claims upto ICD admitted by RP during CIRP has been considered and any amount claimed accruing after the date of ICD has been rejected.
3	HDFC Limited	July 18, 2026	57,45,84,292.34	0.00	0.00	NA	NA	NA	NA	0	0	0	57,45,84,292.34	0	The claim has been received after July 17, 2026 which is time barred. If Liquidator decides to accept it, proof of claim not provided and claim given as on LCD and not till ICD and hence rejected under Reg 16 (2).